

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2013

Dated: 24th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery
Ms. M. Chandra Shekhar

Counsel for the Respondent(s): Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1
Ms. Swapna Seshadri for APDC
Mr. Manu Seshadri
Mr. Apoorva Mishra,
Ms. Ritika Arora for R-2&3

ORDER

At the request of the Learned Counsel for the Appellant, post the matter for hearing on **09.05.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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